



2026:AHC:12348-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 6246 of 2023

Jamsher And Another

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Manvendra Singh, Saurabh Yadav, Mohd. Ashraf
Counsel for Respondent(s)	:	G.A.

Court No. - 46

**HON'BLE SIDDHARTH, J.
HON'BLE PRASHANT MISHRA-I, J.**

Order on Criminal Misc. Correction Application No. 14 of 2026

This is the correction application for correction of the order dated 18.12.2025.

By adding name of appellant "**Ali Sher**" in 2nd line of 2nd paragraph of the order dated 18.12.2025 shall be read as added.

The order aforesaid is corrected to this extent.

This order shall be treated as part of the order dated 18.12.2025.

The application is allowed.

January 14, 2026
Rohit

(Prashant Mishra-I,J.) (Siddharth,J.)